

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 336 of 1996

Tuesday, this the 11th day of June, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. Leelamma Alexander,  
Senior Telephone Supervisor,  
Auto Exchange Unit 2,  
Chinnakkada, Kollam  
residing at 'Sithara',  
Asramam Middle Ward,  
Kadappakkada, Kollam. .. Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. District Manager,  
Telecom, Kollam.
2. Chief General Manager,  
Telecom, Kerala Circle,  
Thiruvananthapuram.
3. Director General,  
Telecom Department,  
New Delhi.
4. K.M. Sangameswaran,  
Chief Telephone Supervisor,  
Trunk Exchange, Kollam.
5. T.G. Babykutty,  
Chief Telephone Supervisor,  
Telephone Exchange, Kottarakkara.
6. P. Sadasivan,  
Senior Telephone Supervisor/  
Chief Telephone Supervisor,  
Auto Exchange,  
Chinnakkada, Kollam. .. Respondents

By Advocate Mr. MHJ David J, ACGSC (for R1-3)

The application having been heard on 11th June, 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant seeks a direction to first respondent to review  
the promotions to Grade-IV in the light of Annexure A-5, and grant  
her relief.

2. Standing Counsel for respondents submits that:  
"based on Annexure A-5 the first respondent will revise  
the Annexure A4 promotion order granted to respondents 4  
to 6 and promote applicant to Grade-IV, based on her  
seniority in Grade-I (Telephone Operator)".  
He submits further that this will be done within three months from  
today.

3. We record the submission, and dispose of the application.  
Parties will suffer their costs.

Tuesday, this the 11th day of June, 1996

*P. Venkatakrishnan*  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*H. Kavannair*  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

ak/11.6